

ITEM NO.6

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Appellant(s) Mr.Shashank Shekhar Singh, AOR
Mr. Ankit Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER